

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :06-03-2024

Date : 06.03.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	21973/2024	06.03.2024	ABLAP L-1752/2024	AR BISOI	C.O.		Order Dtd. 2024-03-01	BAIL-1	(Seat No - 2)
2	21974/2024	06.03.2024	BLAPL - 913/2024	R K BARIK	C.O.		Order Dtd. 2024-03-04	BAIL-1	(Seat No - 2)
3	21975/2024	06.03.2024	ABLAP L-672/2024	PARTHA SARATHI DAS	C.O.		Order Dtd. 2024-03-01		(Seat No - 2)
4	21977/2024	06.03.2024	ABLAP L-1789/2024	J PRADHAN	C.O.		Order Dtd. 2024-03-04	BAIL-1	(Seat No - 3)
5	21978/2024	06.03.2024	ABLAP L-1791/2024	B B ROUT	C.O.		Order Dtd. 2024-03-04		(Seat No - 3)
6	21980/2024	06.03.2024	ABLAP L-1006/2024	G JAYASIN GH	C.O.		Order Dtd. 2024-03-04		(Seat No - )

									3)
7	21982 /2024	06.03. 2024	ABLAP L- 1015/ 2024	D SAHOO	C.O .		Order Dtd. 2024-03-04		(S ea t No - 3)
8	21984 /2024	06.03. 2024	ABLAP L- 1268/ 2024	B MISHRA	C.O .		Order Dtd. 2024-03-04		(S ea t No - 3)
9	21985 /2024	06.03. 2024	ABLAP L- 1783/ 2024	GANESH SAHOO	C.O .		Order Dtd. 2024-03-04		(S ea t No - 3)
1 0	21986 /2024	06.03. 2024	ABLAP L- 1785/ 2024	J R NAYAK	C.O .		Order Dtd. 2024-03-04		(S ea t No - 3)
1 1	21987 /2024	06.03. 2024	ABLAP L- 1782/ 2024	S. K. BISWAL	C.O .		Order Dtd. 2024-03-04		(S ea t No - 3)
1 2	21989 /2024	06.03. 2024	ABLAP L- 1781/ 2024	R. K. BEHERA	C.O .		Order Dtd. 2024-03-04		(S ea t No - 3)
1 3	21991 /2024	06.03. 2024	ABLAP L- 1786/ 2024	SAKTI PRASAD DAS	C.O .		Order Dtd. 2024-03-04	BAIL- 1	(S ea t No - 3)
1 4	21993 /2024	06.03. 2024	ABLAP L- 1788/ 2024	H K PATRA	C.O .	COURT NO. 2	Order Dtd. 2024-04-05	BAIL- 1	(S ea t No - 1)
1 5	21994 /2024	06.03. 2024	CRLMC - 601/2 024	S P SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	CRIMI NAL MISC	(S ea t No

									-1)
16	21995/2024	06.03.2024	CRLMC - 557/2024	S K BHANJAD EO	C.O.	COURT NO. 2	Order Dtd. 2024-03-04		(Seat No - 1)
17	21996/2024	06.03.2024	CRLMC - 539/2024	S S PATTANAIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-04		(Seat No - 1)
18	21998/2024	06.03.2024	ABLAP L- 1246/2024	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 2	Order Dtd. 2024-02-21		(Seat No - 1)
19	21999/2024	06.03.2024	CRLMC - 127/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	CRIMINAL MISC	(Seat No - 2)
20	22001/2024	06.03.2024	ABLAP L- 1234/2024	DILLIP KUMAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-03-04		(Seat No - 2)
21	22002/2024	06.03.2024	CRLMC - 425/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	CRIMINAL MISC	(Seat No - 7)
22	22004/2024	06.03.2024	ABLAP L- 1058/2024	S. PATTANAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-04		(Seat No - 7)
23	22005/2024	06.03.2024	CRLMC - 531/2024	PRATIMA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(Seat No - 7)
24	22006/2024	06.03.2024	ABLAP L- 1769/	SESHADEV BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	BAIL-1	(Seat

			2024						No - 2)
25	22009 /2024	06.03. 2024	ABLAP L- 1792/ 2024	AK NAYAK	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	BAIL- 1	(S eat No - 3)
26	22010 /2024	06.03. 2024	ABLAP L- 1749/ 2024	R. R. NAYAK	C.O .	COURT NO. 2	Order Dtd. 2024-04-03		(S eat No - 3)
27	22011 /2024	06.03. 2024	ABLAP L- 1793/ 2024	SK BHANJAD EO	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S eat No - 3)
28	22012 /2024	06.03. 2024	WP (C) - 14861 /2014	A K SWAIN	C.O .	COURT NO. 2	Order Dtd. 2024-02-13	WRIT BRANC H-7	(S eat No - 18 )
29	22013 /2024	06.03. 2024	ABLAP L- 1799/ 2024	SK BHANJAD EO	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S eat No - 18 )
30	22015 /2024	06.03. 2024	ABLAP L- 1801/ 2024	D SAMAL	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S eat No - 18 )
31	22017 /2024	06.03. 2024	ABLAP L- 1802/ 2024	AMLAN SHAKTI PAUL	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	BAIL- 1	(S eat No - 3)
32	22018 /2024	06.03. 2024	ABLAP L- 1779/ 2024	AKSHAYA KUMAR BISOI	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	BAIL- 1	(S eat No -

									3)
33	22019 /2024	06.03. 2024	ABLAP L- 1803/ 2024	BS SWAIN	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S ea t No - 3)
34	22020 /2024	06.03. 2024	ABLAP L- 1741/ 2024	PK BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-03-01		(S ea t No - 3)
35	22021 /2024	06.03. 2024	ABLAP L- 1743/ 2024	SP SAHO	C.O .	COURT NO. 2	Order Dtd. 2024-03-01	BAIL- 1	(S ea t No - 2)
36	22022 /2024	06.03. 2024	ABLAP L- 1744/ 2024	SK BHANJAD EO	C.O .	COURT NO. 2	Order Dtd. 2024-03-01		(S ea t No - 2)
37	22023 /2024	06.03. 2024	ABLAP L- 1747/ 2024	SK BHANJAD EO	C.O .	COURT NO. 2	Order Dtd. 2024-03-01		(S ea t No - 2)
38	22024 /2024	06.03. 2024	ABLAP L- 1750/ 2024	PK MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-03-01		(S ea t No - 2)
39	22025 /2024	06.03. 2024	ABLAP L- 155/2 024	S BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-03-01	BAIL- 1	(S ea t No - 5)
40	22026 /2024	06.03. 2024	ABLAP L- 547/2 024	K SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-03-01		(S ea t No - 5)
41	22028 /2024	06.03. 2024	ABLAP L- 1707/ 2024	MR SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-02-29		(S ea t No

									-5)
4 2	22029 /2024	06.03. 2024	ABLAP L- 1700/ 2024	MR SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-02-29	BAIL- 1	(S ea t No - 1)
4 3	22030 /2024	06.03. 2024	ABLAP L- 586/2 024	M DAS	C.O .	COURT NO. 11	Order Dtd. 2024-03-01		(S ea t No - 1)
4 4	22032 /2024	06.03. 2024	WP (C) - 3771/ 2024	S.K. SAHU	C.O .	COURT NO. 11	Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
4 5	22035 /2024	06.03. 2024	BLAPL - 719/2 024	G SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-03-04		(S ea t No - 11 1)
4 6	22036 /2024	06.03. 2024	BLAPL - 453/2 024	BB ROUT	C.O .	COURT NO. 11	Order Dtd. 2024-03-04		(S ea t No - 11 1)
4 7	22038 /2024	06.03. 2024	BLAPL - 896/2 024	M MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-03-04	BAIL- 2	(S ea t No - 9)
4 8	22039 /2024	06.03. 2024	BLAPL - 494/2 024	RC MOHARAN A	C.O .	COURT NO. 11	Order Dtd. 2024-03-04	BAIL- 1	(S ea t No - 1)
4 9	22040 /2024	06.03. 2024	BLAPL - 1139/ 2024	R SETHI	C.O .	COURT NO. 11	Order Dtd. 2024-03-04		(S ea t No - 1)

50	22041/2024	06.03.2024	BLAPL - 425/2024	RC MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024-03-04	BAIL-1	(Seat No - 4)
51	22043/2024	06.03.2024	ABLAP L- 1778/2024	BHARAT BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-04		(Seat No - 4)
52	22049/2024	06.03.2024	BLAPL - 924/2024	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-04		(Seat No - 4)
53	22050/2024	06.03.2024	BLAPL - 923/2024	MR SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-04		(Seat No - 4)
54	22053/2024	06.03.2024	BLAPL - 920/2024	MR SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-04		(Seat No - 4)
55	22056/2024	06.03.2024	ABLAP L- 1777/2024	AKSHAYA KUMAR BISOI	C.O.	COURT NO. 8	Order Dtd. 2024-03-04	BAIL-1	(Seat No - 3)
56	22060/2024	06.03.2024	CRLMP - 279/2024	GANESH SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-04	WRIT BRANCH-3	(Seat No - 14)
57	22062/2024	06.03.2024	ABLAP L- 1776/2024	G. SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	BAIL-1	(Seat No - 3)
58	22063/2024	06.03.2024	CRLMP - 266/2024	BALU SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANCH-3	(Seat No - 3)

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5 9	22065 /2024	06.03. 2024	ABLAP L- 1784/ 2024	A. K. ROUL	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S ea t No - 14 )
6 0	22066 /2024	06.03. 2024	CRLMP - 269/2 024	AHUTOSH MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANC H-3	(S ea t No - 14 )
6 1	22067 /2024	06.03. 2024	ABLAP L- 1775/ 2024	A. K. BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S ea t No - 14 )
6 2	22070 /2024	06.03. 2024	CRLMP - 270/2 024	S. K. KALIMUD DIN	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANC H-3	(S ea t No - 14 )
6 3	22072 /2024	06.03. 2024	ABLAP L- 1309/ 2024	T. R. DAS	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S ea t No - 14 )
6 4	22073 /2024	06.03. 2024	CRLMP - 276/2 024	B. MISHRA	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANC H-3	(S ea t No - 14 )
6 5	22075 /2024	06.03. 2024	CRLMP - 277/2 024	N. K. ROUT	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANC H-3	(S ea t No - 14 )
6	22076	06.03.	BLAPL	KC	C.O	COURT	Order Dtd. 2024-03-05		(S



6	/2024	2024	- 1196/ 2024	PANDA	.	NO. 2			ea t No - 14 )
6 7	22077 /2024	06.03. 2024	BLAPL - 13719 /2023	B. B. MALLICK	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	BAIL- 1	(S ea t No - 1)
6 8	22079 /2024	06.03. 2024	BLAPL - 13776 /2023	SRINIBA SA MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	BAIL- 1	(S ea t No - 1)
6 9	22080 /2024	06.03. 2024	BLAPL - 1163/ 2024	J ROUL	C.O .	COURT NO. 2	Order Dtd. 2024-03-05		(S ea t No - 1)
7 0	22082 /2024	06.03. 2024	BLAPL - 1166/ 2024	JP KAR	C.O .	COURT NO. 2	Order Dtd. 2024-03-05		(S ea t No - 1)
7 1	22084 /2024	06.03. 2024	BLAPL - 1146/ 2024	B MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S ea t No - 1)
7 2	22085 /2024	06.03. 2024	WP (C) - 9833/ 2020	N. K. ROUT	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
7 3	22086 /2024	06.03. 2024	BLAPL - 751/2 024	RK BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S ea t No - 10 1)
7 4	22088 /2024	06.03. 2024	WP (C) - 9833/ 2020	N. K. ROUT	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANC H	(S ea t

			2020					(DIVISION BENCH -1)	No - 10 1)
75	22089 /2024	06.03.2024	BLAPL - 677/2024	RK BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(Seat No - 10 1)
76	22091 /2024	06.03.2024	BLAPL - 583/2024	MR SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(Seat No - 10 1)
77	22094 /2024	06.03.2024	WP (C) - 4949/2024	B. K. PARDHI	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 10 1)
78	22095 /2024	06.03.2024	BLAPL - 635/2024	JR DAS	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(Seat No - 10 1)
79	22097 /2024	06.03.2024	BLAPL - 1198/2024	PK MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-03-05		(Seat No - 10 1)
80	22098 /2024	06.03.2024	WP (C) - 4949/2024	BIKRAM BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 10 1)
81	22099 /2024	06.03.2024	WP (C) - 24549/2019	J. R. BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 11 5)

82	22101/2024	06.03.2024	WP (C) - 24551/2019	J. R. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
83	22102/2024	06.03.2024	WP (C) - 28187/2022	B. K. PARDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-03-31	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
84	22104/2024	06.03.2024	WP (C) - 4918/2024	G. JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
85	22105/2024	06.03.2024	WP (C) - 4918/2024	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
86	22107/2024	06.03.2024	WP (C) - 4940/2024	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
87	22110/2024	06.03.2024	WP (C) - 4940/2024	TAPAN KU NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
88	22112/2024	06.03.2024	WP (C) - 5151/2024	P K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04-16	WRIT BRANCH H-6	(Seat No - 36)
89	22113/2024	06.03.2024	WP (C) - 5012/2024	DILLIP KU SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION)	(Seat No - )

								SION BENCH -1)	- 10 3)
9 0	22115 /2024	06.03. 2024	WP (C) - 4512/ 2024	TAPAN KU NAYAK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-04	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
9 1	22116 /2024	06.03. 2024	WP (C) - 4641/ 2024	SUBASH CH PANI	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-8	(S ea t No - 43 )
9 2	22117 /2024	06.03. 2024	WP (C) - 4567/ 2024	SUBASH CH PANI	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10 )
9 3	22119 /2024	06.03. 2024	WP (C) - 4560/ 2024	SUBASH CH PANI	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10 )
9 4	22121 /2024	06.03. 2024	WA- 1280/ 2022	P. K. MOHANTA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-04	WRIT APPEA L	(S ea t No - 6)
9 5	22122 /2024	06.03. 2024	WA- 1527/ 2023	SARAT KU MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT APPEA L	(S ea t No - 7)
9 6	22123 /2024	06.03. 2024	BLAPL - 585/2 024	N SAHOO	C.O .	COURT NO. 17	Order Dtd. 2024-03-04		(S ea t No - 7)
9 7	22124 /2024	06.03. 2024	WA- 1424/ 2022	S K BISWAL	C.O .	COURT NO. 17	Order Dtd. 2024-03-05	WRIT APPEA L	(S ea t No

									-4)
98	22126/2024	06.03.2024	WP (C) - 34911/2022	G. SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 121)
99	22127/2024	06.03.2024	BLAPL - 610/2024	SP SAHO	C.O.	COURT NO. 17	Order Dtd. 2024-03-04		(Seat No - 121)
100	22128/2024	06.03.2024	WP (C) - 561/2005	S P SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-12	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 118)
101	22129/2024	06.03.2024	WP (C) - 4667/2024	R R DAS	C.O.	COURT NO. 16	Order Dtd. 2024-04-01	WRIT BRANCH H-8	(Seat No - 43)
102	22130/2024	06.03.2024	WP (C) - 4539/2024	B. K. PATI	C.O.	COURT NO. 16	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 120)
103	22131/2024	06.03.2024	BLAPL - 778/2024	JR DAS	C.O.	COURT NO. 16	Order Dtd. 2024-03-04	BAIL-1	(Seat No - 3)
104	22132/2024	06.03.2024	WP (C) - 4886/2024	B K PATI	C.O.	COURT NO. 16	Order Dtd. 2024-04-08	WRIT BRANCH H-3	(Seat No - 11)
105	22134/2024	06.03.2024	WP (C) - 23184	SRINIBASA MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-03-05	WRIT BRANCH H	(Seat No - 1)

			/2013					(DIVISION BENCH -2)	No - 112)
106	22135/2024	06.03.2024	WP (C) - 5063/2024	G JAYASINGH	C.O.	COURT NO. 16	Order Dtd. 2024-04-01	WRIT BRANCH-5	(Seat No - 22)
107	22136/2024	06.03.2024	BLAPL - 1027/2024	RK MALLICK	C.O.	COURT NO. 16	Order Dtd. 2024-03-04	BAIL-2	(Seat No - 12)
108	22137/2024	06.03.2024	WP (C) - 4134/2024	BIKRAM BEHERA	C.O.	COURT NO. 16	Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
109	22138/2024	06.03.2024	WP (C) - 10192/2023	R K DEHURY	C.O.	COURT NO. 16	Order Dtd. 2024-03-04	WRIT BRANCH-4	(Seat No - 19)
110	22139/2024	06.03.2024	WP (C) - 10192/2023	J DEHURY	C.O.	COURT NO. 16	Order Dtd. 2024-03-04	WRIT BRANCH-4	(Seat No - 19)
111	22140/2024	06.03.2024	WA- 1068/2023	SIBA PRASAD SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-03-05	WRIT APPEAL	(Seat No - 7)
112	22142/2024	06.03.2024	BLAPL - 1083/2024	L MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2024-03-04		(Seat No - 7)
111	22143/2024	06.03.2024	WP (C) -	S. PATTANA	C.O.	COURT NO.	Order Dtd. 2024-03-04	WRIT BRANCH	(Seat

3			4501/ 2024	YAK		16		H-7	t No - 10 )
1 1 4	22144 /2024	06.03. 2024	BLAPL - 782/2 024	KC TRIPATH Y	C.O .	COURT NO. 16	Order Dtd. 2024-03-04		(S ea t No - 10 )
1 1 5	22146 /2024	06.03. 2024	WP (C) - 5026/ 2024	B. P. TUNGA	C.O .	COURT NO. 16	Order Dtd. 2024-03-04	WRIT BRANC H-5	(S ea t No - 22 )
1 1 6	22147 /2024	06.03. 2024	WP (C) - 5028/ 2024	B. P. TANGA	C.O .	COURT NO. 16	Order Dtd. 2024-03-04	WRIT BRANC H-5	(S ea t No - 22 )
1 1 7	22149 /2024	06.03. 2024	WP (C) - 4904/ 2024	B. K. PATI	C.O .	COURT NO. 23	Order Dtd. 2024-06-19	WRIT BRANC H-4	(S ea t No - 38 )
1 1 8	22150 /2024	06.03. 2024	MATA- 280/2 023	M D BISWAL	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	FIRST APPEA L	(S ea t No - 4)
1 1 9	22151 /2024	06.03. 2024	WP (C) - 4875/ 2024	A. K. ROUT	C.O .	COURT NO. 23	Order Dtd. 2024-07-18	WRIT BRANC H-3	(S ea t No - 11 )
1 2 0	22152 /2024	06.03. 2024	MATA- 280/2 023	SRINIBA SH MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	FIRST APPEA L	(S ea t No - 4)
1	22153	06.03.	WP (C)	P. K.	C.O	COURT	Order Dtd. 2024-03-04	WRIT	(S

2 1	/2024	2024	- 4775/ 2024	MISHRA	.	NO. 23		BRANC H-1	ea t No - 1)
1 2 2	22154 /2024	06.03. 2024	WP (C) - 7272/ 2022	BIJAYA KUMAR DAS	C.O	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
1 2 3	22155 /2024	06.03. 2024	WP (C) - 4599/ 2024	S. P. BARIK	C.O	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10 )
1 2 4	22156 /2024	06.03. 2024	WP (C) - 4798/ 2024	SURESH CHANDRA DASH	C.O	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
1 2 5	22157 /2024	06.03. 2024	WP (C) - 4596/ 2024	J. DEHURY	C.O	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10 )
1 2 6	22158 /2024	06.03. 2024	WP (C) - 4592/ 2024	P. K. SWAIN	C.O	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10 )
1 2 7	22159 /2024	06.03. 2024	WPCRL - 15/20 24	G BEHERA	C.O	COURT NO. 1	Order Dtd. 2024-03-14	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
1 2 8	22160 /2024	06.03. 2024	WP (C) - 4552/ 2024	P. K. SWAIN	C.O	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10



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1 2 9	22161 /2024	06.03. 2024	MATA- 199/2 023	GAGAN ROUT	C.O .	COURT NO. 22	Order Dtd. 2024-03-18	FIRST APPEA L	(S ea t No - 4)
1 3 0	22162 /2024	06.03. 2024	WP (C) - 4541/ 2024	B. K. PATI	C.O .	COURT NO. 22	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10 )
1 3 1	22163 /2024	06.03. 2024	WP (C) - 4537/ 2024	BISWAJI T DAS	C.O .	COURT NO. 23	Order Dtd. 2024-07-23	WRIT BRANC H-7	(S ea t No - 10 )
1 3 2	22164 /2024	06.03. 2024	MATA- 331/2 023	R K MOHAPAT RA	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	FIRST APPEA L	(S ea t No - 4)
1 3 3	22165 /2024	06.03. 2024	BLAPL - 13598 /2023	GYANA RANJAN PATRA	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	BAIL- 1	(S ea t No - 2)
1 3 4	22166 /2024	06.03. 2024	WP (C) - 4532/ 2024	P. K. SWAIN	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10 )
1 3 5	22167 /2024	06.03. 2024	MATA- 337/2 023	SARADA NAYAK	C.O .	COURT NO. 23	Order Dtd. 2024-03-05	FIRST APPEA L	(S ea t No - 4)
1 3 6	22169 /2024	06.03. 2024	WP (C) - 4524/ 2024	P. K. SWAIN	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10 )

1 3 7	22170 /2024	06.03. 2024	WP (C) - 4521/ 2024	P. K. SWAIN	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10 )
1 3 8	22173 /2024	06.03. 2024	WP (C) - 4502/ 2024	B. K. SWAIN	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANC H-7	(S ea t No - 10 )
1 3 9	22175 /2024	06.03. 2024	WP (C) - 4455/ 2024	ARTATRA N PARIDA	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25 )
1 4 0	22178 /2024	06.03. 2024	WP (C) - 4437/ 2024	SANDIPA NI NAYAK	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25 )
1 4 1	22180 /2024	06.03. 2024	WP (C) - 4496/ 2024	R.K. MALLICK	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25 )
1 4 2	22181 /2024	06.03. 2024	WP (C) - 4496/ 2024	P.K. MISHRA	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25 )
1 4 3	22182 /2024	06.03. 2024	WP (C) - 3034/ 2024	TULSI DEVI RATNA	C.O .	COURT NO. 10	Order Dtd. 9999-12-31	WRIT BRANC H-6	(S ea t No - 35 )
1 4 4	22183 /2024	06.03. 2024	CONTC - 4384/ 2023	ASWINI KUMAR MOHANTY	C.O .	COURT NO. 10	Order Dtd. 2024-03-04	CONTE MPT	(S ea t No

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145	22184/2024	06.03.2024	CRLMC - 3813/2022	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2023-02-24	CRIMINAL MISC	(Seat No - 1)
146	22185/2024	06.03.2024	BLAPL - 650/2024	AK MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-04		(Seat No - 1)
147	22186/2024	06.03.2024	WP (C) - 5031/2024	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-5	(Seat No - 22)
148	22187/2024	06.03.2024	WP (C) - 4718/2024	BRAJAKI SHORE SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 1)
149	22188/2024	06.03.2024	WP (C) - 4589/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-7	(Seat No - 10)
150	22189/2024	06.03.2024	WP (C) - 4618/2024	ARTATRAN PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-8	(Seat No - 43)
151	22190/2024	06.03.2024	WP (C) - 8109/2017	NIRANJAN SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-2	(Seat No - 34)
152	22191/2024	06.03.2024	WP (C) - 4517/2024	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-7	(Seat No -

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153	22192/2024	06.03.2024	WP (C) - 4515/2024	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-7	(Seat No - 10)
154	22193/2024	06.03.2024	WP (C) - 4056/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-2	(Seat No - 9)
155	22194/2024	06.03.2024	WP (C) - 17810/2023	B K DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-2	(Seat No - 34)
156	22195/2024	06.03.2024	WP (C) - 17810/2023	A DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-2	(Seat No - 34)
157	22196/2024	06.03.2024	WP (C) - 4559/2024	A K SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-7	(Seat No - 10)
158	22197/2024	06.03.2024	WP (C) - 4621/2024	PRAFULLA KUMAR MAHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANCH-8	(Seat No - 43)
159	22198/2024	06.03.2024	MACA-439/2021	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No - 4)
160	22199/2024	06.03.2024	WP (C) - 4943/2024	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANCH-4	(Seat No

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1 6 1	22200 /2024	06.03. 2024	CRLMC - 572/2 024	J MOHAPAT RA	C.O .	COURT NO. 23	Order Dtd. 2024-03-05		(S ea t No - 38 )
1 6 2	22201 /2024	06.03. 2024	CRLMC - 2783/ 2023	YASHOBA NTA DAS	C.O .	COURT NO. 23	Order Dtd. 2024-03-05	CRIMI NAL MISC	(S ea t No - 3 )
1 6 3	22202 /2024	06.03. 2024	WP (C) - 4939/ 2024	P.K. MISHRA	C.O .	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANC H-4	(S ea t No - 38 )
1 6 4	22203 /2024	06.03. 2024	CRLMC - 504/2 024	SAMIR BARIK	C.O .	COURT NO. 23	Order Dtd. 2024-03-05		(S ea t No - 38 )
1 6 5	22204 /2024	06.03. 2024	CRLMC - 575/2 024	ANIRUDH A NAYAK	C.O .	COURT NO. 23	Order Dtd. 2024-03-05		(S ea t No - 38 )
1 6 6	22205 /2024	06.03. 2024	CRLMC - 532/2 024	B MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2024-03-05		(S ea t No - 38 )
1 6 7	22206 /2024	06.03. 2024	CRLMC - 508/2 024	M N MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2024-03-05		(S ea t No - 38 )
1 6 6	22207 /2024	06.03. 2024	CRLMC -	P K MOHANTY	C.O .	COURT NO.	Order Dtd. 2024-03-13	CRIMI NAL	(S ea

8			1/2024			15		MISC	t No - 3)
1 6 9	22208 /2024	06.03. 2024	BLAPL - 1193/ 2024	BB ROUT	C.O .	COURT NO. 15	Order Dtd. 2024-03-05		(S ea t No - 3)
1 7 0	22209 /2024	06.03. 2024	CRLMC - 3284/ 2023	BALARAM SINGH	C.O .	COURT NO. 11	Order Dtd. 2024-04-18	CRIMI NAL MISC	(S ea t No - 6)
1 7 1	22210 /2024	06.03. 2024	WP (C) - 4938/ 2024	A. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-03-04	WRIT BRANC H-4	(S ea t No - 38 )
1 7 2	22211 /2024	06.03. 2024	MACA- 608/2 019	B R SENAPAT I	C.O .	COURT NO. 10	Order Dtd. 2024-02-08	MISC. APPEA L SEC.	(S ea t No - 1)
1 7 3	22212 /2024	06.03. 2024	WP (C) - 16465 /2018	R K DEHURY	C.O .	COURT NO. 10	Order Dtd. 2024-03-01	WRIT BRANC H-1	(S ea t No - 30 )
1 7 4	22213 /2024	06.03. 2024	BLAPL - 11767 /2022	S. BEHERA	C.O .	COURT NO. 10	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 5)
1 7 5	22214 /2024	06.03. 2024	CRLA- 896/2 022	A.K. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 7)
1 7 6	22215 /2024	06.03. 2024	CRLA- 1103/ 2022	K.C. PANDA	C.O .	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No -

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177	22216/2024	06.03.2024	MACA-318/2023	S R OJHA	C.O.	COURT NO. 5	Order Dtd. 2024-03-04	MISC. APPEAL SEC.	(Seat No - 4)
178	22217/2024	06.03.2024	MACA-236/2022	B R SENAPATI	C.O.	COURT NO. 5	Order Dtd. 2024-03-04	MISC. APPEAL SEC.	(Seat No - 6)
179	22218/2024	06.03.2024	MACA-236/2022	P K BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-03-04	MISC. APPEAL SEC.	(Seat No - 6)
180	22219/2024	06.03.2024	MACA-214/2023	S K SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-03-04	MISC. APPEAL SEC.	(Seat No - 6)
181	22220/2024	06.03.2024	JCRLA - 55/2023	S. SATYARA PU	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 1)
182	22221/2024	06.03.2024	MACA-214/2023	MOTILAL MISHRA	C.O.	COURT NO. 5	Order Dtd. 2024-03-04	MISC. APPEAL SEC.	(Seat No - 6)
183	22222/2024	06.03.2024	CRLA-954/2023	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 9)
184	22223/2024	06.03.2024	CRLA-162/2024	K.K. NATH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 10)
185	22224/2024	06.03.2024	CRLA-205/2021	A. KALASH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 10)

								L	No - 5)
186	22225 /2024	06.03.2024	CRLRE V-80/2024	K.C. PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-03-27	CRIMINAL REVISION	(Seat No - 3)
187	22226 /2024	06.03.2024	MATA-337/2023	M.R. ROUTRAY	C.O.	COURT NO. 6		FIRST APPEAL	(Seat No - 4)
188	22227 /2024	06.03.2024	WP (C) - 12356 /2018	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANCH-4	(Seat No - 46)
189	22228 /2024	06.03.2024	WP (C) - 12356 /2018	P.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-01	WRIT BRANCH-4	(Seat No - 46)
190	22229 /2024	06.03.2024	WP (C) - 20310 /2023	R.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-27	WRIT BRANCH-1	(Seat No - 31)
191	22230 /2024	06.03.2024	WP (C) - 4795/2024	D. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 1)
192	22231 /2024	06.03.2024	WP (C) - 4800/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 1)
193	22232 /2024	06.03.2024	WP (C) - 4772/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - )



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1 9 4	22233 /2024	06.03. 2024	WP (C) - 4771/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
1 9 5	22234 /2024	06.03. 2024	WP (C) - 4760/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
1 9 6	22235 /2024	06.03. 2024	BLAPL - 434/2 024	BS SWAIN	C.O .	COURT NO. 6	Order Dtd. 2024-02-29		(S ea t No - 1)
1 9 7	22236 /2024	06.03. 2024	WP (C) - 4759/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
1 9 8	22237 /2024	06.03. 2024	WP (C) - 4758/ 2024	A. MOHANTY	C.O .	COURT NO. 6		WRIT BRANC H-1	(S ea t No - 1)
1 9 9	22238 /2024	06.03. 2024	WP (C) - 4756/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
2 0 0	22239 /2024	06.03. 2024	WP (C) - 4755/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
2 0 1	22240 /2024	06.03. 2024	WP (C) - 4753/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
2 0 2	22241 /2024	06.03. 2024	BLAPL - 818/2 024	KC PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-03-05		(S ea t No

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2 0 3	22242 /2024	06.03. 2024	WP (C) - 4752/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
2 0 4	22243 /2024	06.03. 2024	BLAPL - 791/2 024	A PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-03-05		(S ea t No - 1)
2 0 5	22244 /2024	06.03. 2024	WP (C) - 4751/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
2 0 6	22245 /2024	06.03. 2024	WP (C) - 4750/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
2 0 7	22247 /2024	06.03. 2024	WP (C) - 4742/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
2 0 8	22248 /2024	06.03. 2024	WP (C) - 4728/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
2 0 9	22249 /2024	06.03. 2024	WP (C) - 4726/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
2 1 0	22250 /2024	06.03. 2024	WP (C) - 4683/ 2024	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-8	(S ea t No - 43 )
2 1	22252 /2024	06.03. 2024	WP (C) -	A. MOHANTY	C.O .	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC	(S ea

1			4570/ 2024					H-7	t No - 10 )
2 1 2	22254 /2024	06.03. 2024	ABLAP L- 1159/ 2024	SP DAS	C.O .	COURT NO. 6	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 1)
2 1 3	22255 /2024	06.03. 2024	BLAPL - 4350/ 2023	G. SAHOO	C.O .	COURT NO. 7	Order Dtd. 2024-06-19	BAIL- 2	(S ea t No - 8)
2 1 4	22257 /2024	06.03. 2024	RSA- 264/2 022	R.K. BARIK	C.O .	COURT NO. 7	Order Dtd. 2024-03-01	SECON D APPEA L	(S ea t No - 1)
2 1 5	22258 /2024	06.03. 2024	RSA- 11/20 22	SIVA MOHANTY	C.O .	COURT NO. 7	Order Dtd. 2024-03-01	SECON D APPEA L	(S ea t No - 5)
2 1 6	22259 /2024	06.03. 2024	RSA- 11/20 22	L. SAHOO	C.O .	COURT NO. 7	Order Dtd. 2024-03-01	SECON D APPEA L	(S ea t No - 5)
2 1 7	22260 /2024	06.03. 2024	RSA- 80/20 22	P.K. JENA	C.O .	COURT NO. 7	Order Dtd. 2024-03-01	SECON D APPEA L	(S ea t No - 5)
2 1 8	22261 /2024	06.03. 2024	RSA- 265/2 016	DILLIP SAMAL	C.O .	COURT NO. 7	Order Dtd. 2024-02-29	SECON D APPEA L	(S ea t No - 4)
2 1 9	22262 /2024	06.03. 2024	CRLA- 839/2 023	S.S. PATTANA IK	C.O .	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 9)

22260	06.03.2024	RSA-76/2020	G. SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No - 2)
22261	06.03.2024	RSA-76/2020	P.K. JENA	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No - 2)
22262	06.03.2024	RSA-115/2021	S. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No - 6)
22263	06.03.2024	RSA-115/2021	S. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No - 6)
22264	06.03.2024	RSA-115/2021	M.N. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No - 6)
22265	06.03.2024	RSA-115/2021	R.K. MOHABHOI	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No - 6)
22266	06.03.2024	BLAPL-3524/2023	GOUTAM KUMAR ROUSTRAY	C.O.	COURT NO. 5	Order Dtd. 2024-03-04	BAIL-2	(Seat No - 10)
22267	06.03.2024	ABLAPL-13825/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 5	Order Dtd. 2024-03-05		(Seat No - 10)
22268	06.03.2024	ABLAPL-8382/	SANJIB KUMAR BHANJAD	C.O.	COURT NO. 5	Order Dtd. 2024-03-05	BAIL-2	(Seat No - 2)

			2021	EO					No - 12)
2229	22273/2024	06.03.2024	WP (C) - 3193/2024	S. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
230	22274/2024	06.03.2024	WP (C) - 33521/2023	S.R. PATTANAIK	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
231	22275/2024	06.03.2024	RSA-570/2023	B. PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-03-01		(Seat No - 110)
232	22276/2024	06.03.2024	RSA-570/2023	S. MOHARANA	C.O.	COURT NO. 5	Order Dtd. 2024-03-01		(Seat No - 110)
233	22277/2024	06.03.2024	RSA-331/2018	A. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No - 2)
234	22278/2024	06.03.2024	RSA-139/2016	P.CH. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No - 5)
235	22279/2024	06.03.2024	RSA-208/2023	L. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	SECOND APPEAL	(Seat No - 6)
236	22280/2024	06.03.2024	RSA-208/2023	S.R. TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	SECOND APPEAL	(Seat No - 6)

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237	22281 /2024	06.03.2024	RSA-453/2017	KK. NATH	C.O.	COURT NO. 5	Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No - 1)
238	22287 /2024	06.03.2024	WP (C) - 4426/2024	A SUNDARA Y	C.O.	COURT NO. 5		WRIT BRANCH-6	(Seat No - 25)
239	22288 /2024	06.03.2024	WP (C) - 4428/2024	A SUNDARA Y	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No - 25)
240	22289 /2024	06.03.2024	WP (C) - 4913/2024	K BEHARA	C.O.	COURT NO. 5		WRIT BRANCH-4	(Seat No - 38)
241	22290 /2024	06.03.2024	WP (C) - 4988/2024	S MOHANTY	C.O.	COURT NO. 5		WRIT BRANCH-4	(Seat No - 38)
242	22291 /2024	06.03.2024	WP (C) - 36924 /2021	P N NAYAK	C.O.	COURT NO. 5		WRIT BRANCH-1	(Seat No - 3)
243	22292 /2024	06.03.2024	WP (C) - 23962 /2023	M RSAHOO	C.O.	COURT NO. 5		WRIT BRANCH-1	(Seat No - 49)
244	22293 /2024	06.03.2024	WP (C) - 16645	P K DAS	C.O.	COURT NO. 5		WRIT BRANCH-6	(Seat No - 6)

			/2019						No - 26 )
2 4 5	22294 /2024	06.03. 2024	WP (C) - 4960/ 2024	S MOHANTY	C.O .	COURT NO. 5		WRIT BRANC H-4	(S ea t No - 38 )
2 4 6	22295 /2024	06.03. 2024	WP (C) - 4951/ 2024	S MOHANTY	C.O .	COURT NO. 5		WRIT BRANC H-4	(S ea t No - 38 )
2 4 7	22296 /2024	06.03. 2024	WP (C) - 4947/ 2024	S MOHANTY	C.O .	COURT NO. 5		WRIT BRANC H-4	(S ea t No - 38 )
2 4 8	22297 /2024	06.03. 2024	WP (C) - 4945/ 2024	S KMOHANT Y	C.O .	COURT NO. 5		WRIT BRANC H-4	(S ea t No - 38 )
2 4 9	22298 /2024	06.03. 2024	WP (C) - 4964/ 2024	P K MOHAPAT RA	C.O .	COURT NO. 5		WRIT BRANC H-4	(S ea t No - 38 )
2 5 0	22299 /2024	06.03. 2024	WP (C) - 4923/ 2024	A NANDA	C.O .	COURT NO. 5		WRIT BRANC H-4	(S ea t No - 38 )
2 5 1	22301 /2024	06.03. 2024	WP (C) - 4931/ 2024	K PARIDA	C.O .	COURT NO. 5		WRIT BRANC H-4	(S ea t No - 38 )

252	22311/2024	06.03.2024	FAO-1014/2019	K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Seat No - 9)
253	22312/2024	06.03.2024	FAO-1014/2019	KK NATH	C.O.	COURT NO. 5	Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Seat No - 9)
254	22313/2024	06.03.2024	WP (C) - 39642/2023	S BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-03-04	WRIT BRANCH-6	(Seat No - 26)
255	22315/2024	06.03.2024	WP (C) - 20562/2017	M/S.MAN OJ KUMAR MOHANTY 2	C.O.	COURT NO. 23	Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 3)
256	22317/2024	06.03.2024	WP (C) - 4868/2024	SK SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
257	22318/2024	06.03.2024	WP (C) - 4882/2024	SK BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
258	22319/2024	06.03.2024	WP (C) - 4906/2024	SK BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
259	22320/2024	06.03.2024	WP (C) - 11221/2021	K. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-01	WRIT BRANCH-6	(Seat No - 24)



260	22321/2024	06.03.2024	WP (C) - 4716/2024	S.P. SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No - 1)
261	22322/2024	06.03.2024	WP (C) - 4431/2024	A. SUNDARA Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No - 25)
262	22323/2024	06.03.2024	WP (C) - 4805/2024	M.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No - 11)
263	22324/2024	06.03.2024	WP (C) - 4958/2024	N ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
264	22326/2024	06.03.2024	WP (C) - 4994/2024	TK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
265	22327/2024	06.03.2024	WP (C) - 5194/2024	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 104)
266	22328/2024	06.03.2024	ABLAP L- 384/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-04		(Seat No - 104)
267	22329/2024	06.03.2024	WP (C) - 4571/2017	NK ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION)	(Seat No - )

								BENCH -1)	10 3)
2 6 8	22330 /2024	06.03. 2024	WP (C) - 5195/ 2024	A. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
2 6 9	22331 /2024	06.03. 2024	ABLAP L- 1768/ 2024	PARTHA SARATHI DAS	C.O .	COURT NO. 11	Order Dtd. 2024-03-04		(S ea t No - 10 4)
2 7 0	22333 /2024	06.03. 2024	WP (C) - 5198/ 2024	A. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
2 7 1	22334 /2024	06.03. 2024	WP (C) - 4571/ 2017	PK DASH	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
2 7 2	22335 /2024	06.03. 2024	WP (C) - 5199/ 2024	A. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
2 7 3	22336 /2024	06.03. 2024	WP (C) - 4570/ 2017	NK ROUT	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
2 7 4	22338 /2024	06.03. 2024	WP (C) - 4570/ 2017	PK DAS	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
2 7	22339 /2024	06.03. 2024	WP (C) -	M NAYAK	C.O .	COURT NO.	Order Dtd. 2024-03-05	WRIT BRANC	(S ea

5			21778 /2015			11		H-2	t No - 7)
2 7 6	22340 /2024	06.03. 2024	WP (C) - 10265 /2021	PK DAS	C.O .	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
2 7 7	22341 /2024	06.03. 2024	WP (C) - 5208/ 2024	S.K. BEHERA	C.O .	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
2 7 8	22342 /2024	06.03. 2024	WP (C) - 26264 /2023	T BAG	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
2 7 9	22344 /2024	06.03. 2024	WP (C) - 32448 /2023	JP KAR	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
2 8 0	22346 /2024	06.03. 2024	WP (C) - 34092 /2023	B.K. PARDHI	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
2 8 1	22347 /2024	06.03. 2024	WP (C) - 35813 /2023	SK LENKA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
2 8 2	22348 /2024	06.03. 2024	WP (C) - 34092 /2023	S. MISHRA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)

283	22351/2024	06.03.2024	CMP-136/2024	RABI SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-7	(Seat No - 15)
284	22352/2024	06.03.2024	WP (C) - 25812/2023	R.K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
285	22353/2024	06.03.2024	WP (C) - 25812/2023	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
286	22354/2024	06.03.2024	CMP-1604/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-30	WRIT BRANCH-5	(Seat No - 20)
287	22355/2024	06.03.2024	WP (C) - 25230/2014	GANESH CH. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No - 26)
288	22356/2024	06.03.2024	WP (C) - 4467/2024	B.K. PATI	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 119)
289	22357/2024	06.03.2024	WP (C) - 4993/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No - 38)
290	22358/2024	06.03.2024	WP (C) - 14599/2017	K P BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-8	(Seat No)

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2 9 1	22359 /2024	06.03. 2024	WP (C) - 4427/ 2024	T.K. NAYAK	C.O .	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
2 9 2	22360 /2024	06.03. 2024	WP (C) - 4586/ 2024	N.CH. SINHA	C.O .	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
2 9 3	22361 /2024	06.03. 2024	WP (C) - 32746 /2023	SAROJ KU. PARIDA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-2	(S ea t No - 45 )
2 9 4	22362 /2024	06.03. 2024	WP (C) - 5188/ 2024	A. MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
2 9 5	22363 /2024	06.03. 2024	ABLAP L- 5/202 4	MR SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-03-05		(S ea t No - 10 4)
2 9 6	22364 /2024	06.03. 2024	WP (C) - 5068/ 2024	G.C. JENA	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
2 9 7	22365 /2024	06.03. 2024	WP (C) - 26107 /2023	CHHABI RANA	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 41 )
2	22367	06.03.	ABLAP	JP KAR	C.O	COURT	Order Dtd. 2024-03-05	BAIL-	(S

98	/2024	2024	L-1075/2024		.	NO. 11		2	eat No - 12)
299	22368/2024	06.03.2024	WP (C) - 4625/2024	T.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 12)
300	22369/2024	06.03.2024	WP (C) - 42124/2023	ABINASH SUNDARA Y	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANCH H-1	(Seat No - 3)
301	22370/2024	06.03.2024	ABLAP L- 227/2024	RABINDRA NATH PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(Seat No - 3)
302	22371/2024	06.03.2024	WP (C) - 4625/2024	J.R. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 12)
303	22372/2024	06.03.2024	WP (C) - 3722/2024	B R SENAPATI	C.O.	COURT NO. 20	Order Dtd. 2024-04-23	WRIT BRANCH H-7	(Seat No - 18)
304	22374/2024	06.03.2024	WP (C) - 4735/2024	B.K. SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 12)
305	22375/2024	06.03.2024	ABLAP L- 1774/2024	G SUNADARA	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	BAIL-1	(Seat No - 3)
3	22376	06.03.	ABLAP	S	C.O.	COURT	Order Dtd. 2024-03-04	BAIL-	(S

06	/2024	2024	L-1772/2024	MOHANTY .	NO. 2		1	eat No - 2)
307	22378/2024	06.03.2024	WP (C) - 4470/2024	BRAJA MOHAN SARANGI	C.O .	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANC H-6 (S eat No - 25 )
308	22379/2024	06.03.2024	ABLAP L-1771/2024	L ACHARI	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	(S eat No - 25 )
309	22380/2024	06.03.2024	WP (C) - 4941/2024	SITANSU MOHAN SINGH	C.O .	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANC H-4 (S eat No - 38 )
310	22382/2024	06.03.2024	ABLAP L-1767/2024	P JENA	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	(S eat No - 38 )
311	22383/2024	06.03.2024	TRPCR L-11/2024	R R NAYAK	C.O .	COURT NO. 2	Order Dtd. 2024-03-05	(S eat No - 38 )
312	22385/2024	06.03.2024	ABLAP L-1765/2024	SK MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	(S eat No - 38 )
313	22386/2024	06.03.2024	CMP-134/2024	ACHYUTA NANDA PATTANAIK	C.O .	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANC H-7 (S eat No - 15 )

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3 1 4	22387 /2024	06.03. 2024	ABLAP L- 765/2 024	S MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S ea t No - 15 )
3 1 5	22388 /2024	06.03. 2024	WP (C) - 4626/ 2024	A.K. JATI	C.O .	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
3 1 6	22390 /2024	06.03. 2024	ABLAP L- 713/2 024	J SAHOO	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S ea t No - 12 1)
3 1 7	22391 /2024	06.03. 2024	CMP- 1208/ 2023	S R MOHAPAT RA	C.O .	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 49 )
3 1 8	22392 /2024	06.03. 2024	WP (C) - 4661/ 2024	S. DAS	C.O .	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43 )
3 1 9	22393 /2024	06.03. 2024	ABLAP L- 704/2 024	PK BARIK	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	BAIL- 1	(S ea t No - 6)
3 2 0	22394 /2024	06.03. 2024	CMP- 1395/ 2023	R K DEHURY	C.O .	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANC H-2	(S ea t No - 6)
3 2 1	22395 /2024	06.03. 2024	ABLAP L- 512/2 024	RK MAHABHO I	C.O .	COURT NO. 2	Order Dtd. 2024-03-04		(S ea t No - )



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3 2 2	22397 /2024	06.03. 2024	ABLAP L- 371/2 024	SK BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-03-04	BAIL- 1	(S ea t No - 1)
3 2 3	22398 /2024	06.03. 2024	WP (C) - 705/2 024	SRINIBA SH MOHANTY	C.O .	COURT NO. 9	Order Dtd. 2024-04-09	WRIT BRANC H-6	(S ea t No - 36 )
3 2 4	22400 /2024	06.03. 2024	TRP (C) )- 16/20 24	S K SINGH	C.O .	COURT NO. 11	Order Dtd. 2024-03-19	M.J.C .	(S ea t No - 6)
3 2 5	22401 /2024	06.03. 2024	TRP (C) )- 52/20 24	B K MOHARAN A	C.O .	COURT NO. 11	Order Dtd. 2024-03-19		(S ea t No - 6)
3 2 6	22402 /2024	06.03. 2024	SA- 212/1 992	D NAYAK	C.O .	COURT NO. 21	Order Dtd. 2024-04-10	SECON D APPEA L	(S ea t No - 2)
3 2 7	22403 /2024	06.03. 2024	WP (C) - 4736/ 2024	PRADIPT A KUMAR PATTANA YAK	C.O .	COURT NO. 21	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
3 2 8	22404 /2024	06.03. 2024	RSA- 53/20 13	S MOHARAN A	C.O .	COURT NO. 1	Order Dtd. 2024-04-29	SECON D APPEA L	(S ea t No - 4)
3 2 9	22405 /2024	06.03. 2024	WP (C) - 4987/ 2024	S. MOHANTY	C.O .	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38 )
3 3	22406 /2024	06.03. 2024	TRP (C) )-	RASHMI RANJAN	C.O .	COURT NO.	Order Dtd. 2024-03-19		(S ea

0			49/2024	DAS		11			t No - 38 )
3 3 1	22407 /2024	06.03. 2024	WP (C) - 4972/ 2024	S.K. BISWAL	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38 )
3 3 2	22408 /2024	06.03. 2024	TRPCR L- 10/20 24	GANESH CH. JENA	C.O .	COURT NO. 11	Order Dtd. 2024-03-19	BAIL- 1	(S ea t No - 3)
3 3 3	22409 /2024	06.03. 2024	ABLAP L- 11700 /2023	SIVANAN DA SAMAL	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	BAIL- 2	(S ea t No - 7)
3 3 4	22410 /2024	06.03. 2024	WP (C) - 8859/ 2010	TAPAN SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-03-04	WRIT BRANC H-8	(S ea t No - 42 )
3 3 5	22411 /2024	06.03. 2024	WP (C) - 3921/ 2024	R.K. DEHURY	C.O .	COURT NO. 1	Order Dtd. 2024-02-26	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
3 3 6	22412 /2024	06.03. 2024	WP (C) - 3921/ 2024	I.CH. SAHU	C.O .	COURT NO. 1	Order Dtd. 2024-02-26	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
3 3 7	22413 /2024	06.03. 2024	WP (C) - 4788/ 2024	SANJIB KUMAR BHANJAD EO	C.O .	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
3	22414	06.03.	WP (C)	M.N.	C.O	COURT	Order Dtd. 2024-03-05	WRIT	(S

3 8	/2024	2024	- 4785/ 2024	MOHANTY	.	NO. 1		BRANC H (DIVI SION BENCH -3)	ea t No - 12 2)
3 3 9	22415 /2024	06.03. 2024	WP (C) - 4754/ 2024	SATYAJI T MOHAPAT RA	C.O	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
3 4 0	22416 /2024	06.03. 2024	WP (C) - 4717/ 2024	DILIP KUMAR SAHU	C.O	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
3 4 1	22417 /2024	06.03. 2024	WP (C) - 5007/ 2024	M.K. PANI	C.O	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
3 4 2	22418 /2024	06.03. 2024	WP (C) - 5037/ 2024	A. MOHANTY	C.O	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
3 4 3	22419 /2024	06.03. 2024	WP (C) - 4770/ 2024	B P TANGA	C.O	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
3 4 4	22420 /2024	06.03. 2024	BLAPL - 13924 /2023	B.B.ROU T	C.O	COURT NO. 2 OLD	Order Dtd. 2024-04-02	BAIL- 2	(S ea t No - 10 )
3 4 5	22421 /2024	06.03. 2024	WP (C) - 4802/ 2024	M K MOHANTY	C.O	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11

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3 4 6	22423 /2024	06.03. 2024	WP (C) - 4804/ 2024	M K MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
3 4 7	22425 /2024	06.03. 2024	WP (C) - 4977/ 2024	SRINIBA SH MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38 )
3 4 8	22426 /2024	06.03. 2024	WP (C) - 4980/ 2024	SRINIBA SH MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38 )
3 4 9	22427 /2024	06.03. 2024	WP (C) - 5029/ 2024	A. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
3 5 0	22429 /2024	06.03. 2024	WP (C) - 5060/ 2024	S.K. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
3 5 1	22430 /2024	06.03. 2024	WP (C) - 5022/ 2024	G.C. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
3 5 2	22431 /2024	06.03. 2024	WP (C) - 4739/ 2024	PRADIPT A KUMAR PATTANA YAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
3 5 3	22432 /2024	06.03. 2024	WP (C) - 4900/ 2024	A.P. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No

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3 5 4	22433 /2024	06.03. 2024	WP (C) - 4981/ 2024	SRINIBA SH MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38 )
3 5 5	22434 /2024	06.03. 2024	WP (C) - 4883/ 2024	A.P. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
3 5 6	22435 /2024	06.03. 2024	WP (C) - 4985/ 2024	SRINIBA SH MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38 )
3 5 7	22436 /2024	06.03. 2024	WP (C) - 4851/ 2024	M.K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
3 5 8	22437 /2024	06.03. 2024	WP (C) - 4873/ 2024	S SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
3 5 9	22438 /2024	06.03. 2024	WP (C) - 3952/ 2024	KALPATA RU PARIDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 30 )
3 6 0	22439 /2024	06.03. 2024	WP (C) - 4846/ 2024	DINESH KUMAR PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
3	22440	06.03.	WP (C)	A.K.	C.O	COURT	Order Dtd. 2024-03-05	WRIT	(S

6 1	/2024	2024	- 4849/ 2024	BEHERA	.	NO. 2 OLD		BRANC H-3	ea t No - 11 )
3 6 2	22441 /2024	06.03. 2024	WP (C) - 4639/ 2024	AUROBIN DA SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43 )
3 6 3	22442 /2024	06.03. 2024	WP (C) - 4659/ 2024	T. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43 )
3 6 4	22443 /2024	06.03. 2024	WP (C) - 4808/ 2024	MRUTYUN JAY PAGAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
3 6 5	22444 /2024	06.03. 2024	WP (C) - 32443 /2021	B.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 17 )
3 6 6	22445 /2024	06.03. 2024	WP (C) - 9247/ 2021	B.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-6	(S ea t No - 16 )
3 6 7	22446 /2024	06.03. 2024	WP (C) - 2360/ 2024	R.K. DEHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H-7	(S ea t No - 48 )
3 6 8	22447 /2024	06.03. 2024	WP (C) - 4607/ 2024	KALPATA RU PARIDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - )

									43 )
3 6 9	22448 /2024	06.03. 2024	WP (C) - 2231/ 2024	R.K. DEHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H-6	(S ea t No - 16 )
3 7 0	22449 /2024	06.03. 2024	WP (C) - 5124/ 2024	KANTHAM ANI SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-6	(S ea t No - 36 )
3 7 1	22450 /2024	06.03. 2024	WPC (O AC) - 2052/ 2012	R.K. DEHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	OA Branc h	(S ea t No - 1)
3 7 2	22451 /2024	06.03. 2024	WP (C) - 4723/ 2024	SAMIR BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
3 7 3	22452 /2024	06.03. 2024	WPC (O AC) - 586/2 017	S. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-04	OA Branc h	(S ea t No - 1)
3 7 4	22453 /2024	06.03. 2024	WP (C) - 4369/ 2024	G D MALLICK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-5	(S ea t No - 47 )
3 7 5	22454 /2024	06.03. 2024	WP (C) - 4725/ 2024	P C DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
3 7 6	22455 /2024	06.03. 2024	WPC (O AC) - 586/2 017	N.K. SEN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-04	OA Branc h	(S ea t No - 1)

377	22456/2024	06.03.2024	WP (C) - 4703/2024	DINESH KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 1)
378	22457/2024	06.03.2024	WP (C) - 5045/2024	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-5	(Seat No - 22)
379	22458/2024	06.03.2024	WP (C) - 4445/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No - 25)
380	22459/2024	06.03.2024	WPC (O A) - 35/2018	S.P. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	OA Branch	(Seat No - 1)
381	22460/2024	06.03.2024	WP (C) - 5113/2024	ER. DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No - 36)
382	22461/2024	06.03.2024	CONTC - 1374/2024	N.R. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05		(Seat No - 36)
383	22462/2024	06.03.2024	WP (C) - 5109/2024	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No - 36)
384	22463/2024	06.03.2024	WP (C) - 5109/2024	ER. DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No - 36)



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3 8 5	22464 /2024	06.03. 2024	FAO- 79/20 22	K. PARIDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(S ea t No - 2)
3 8 6	22465 /2024	06.03. 2024	WP (C) - 4650/ 2024	KIRTAN DANG	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-8	(S ea t No - 43 )
3 8 7	22466 /2024	06.03. 2024	FAO- 598/2 023	S.N. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-29	MISC. APPEA L SEC.	(S ea t No - 2)
3 8 8	22467 /2024	06.03. 2024	WP (C) - 4648/ 2024	KIRTAN DANG	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-8	(S ea t No - 43 )
3 8 9	22468 /2024	06.03. 2024	WP (C) - 34592 /2023	KARMA DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-5	(S ea t No - 22 )
3 9 0	22469 /2024	06.03. 2024	WP (C) - 4897/ 2024	N K ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
3 9 1	22470 /2024	06.03. 2024	WP (C) - 4279/ 2024	P.K. PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 27 )
3 9 2	22471 /2024	06.03. 2024	WP (C) - 4286/ 2024	SARADA NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No -

									27 )
3 9 3	22472 /2024	06.03. 2024	WP (C) - 4280/ 2024	P.K PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 27 )
3 9 4	22473 /2024	06.03. 2024	WP (C) - 42651 /2023	TAPAN SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-20	WRIT BRANC H-7	(S ea t No - 18 )
3 9 5	22474 /2024	06.03. 2024	WP (C) - 4588/ 2024	A K PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-7	(S ea t No - 10 )
3 9 6	22475 /2024	06.03. 2024	WP (C) - 4572/ 2024	P K PARIDA	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 10 )
3 9 7	22476 /2024	06.03. 2024	WP (C) - 4284/ 2024	P.K. PATRA	C.O .	COURT NO. 2 OLD		WRIT BRANC H-4	(S ea t No - 27 )
3 9 8	22477 /2024	06.03. 2024	WP (C) - 1382/ 2021	P K JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-6	(S ea t No - 16 )
3 9 9	22478 /2024	06.03. 2024	WP (C) - 14036 /2021	M R ROUTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-3	(S ea t No - 11 )
4 0	22479 /2024	06.03. 2024	WP (C) -	P.K. MISHRA	C.O .	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANC	(S ea

0			4778/ 2024			OLD		H-1	t No - 1)
4 0 1	22480 /2024	06.03. 2024	WP (C) - 4277/ 2024	P K PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 27 )
4 0 2	22481 /2024	06.03. 2024	WP (C) - 4355/ 2024	TAPAN SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-5	(S ea t No - 47 )
4 0 3	22482 /2024	06.03. 2024	WP (C) - 5207/ 2024	B. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-7	(S ea t No - 44 )
4 0 4	22483 /2024	06.03. 2024	WP (C) - 4373/ 2024	S R PANI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-5	(S ea t No - 47 )
4 0 5	22484 /2024	06.03. 2024	WP (C) - 3851/ 2024	M.R. ROUTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 42 )
4 0 6	22485 /2024	06.03. 2024	WP (C) - 4649/ 2024	R K MEHER	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-8	(S ea t No - 43 )
4 0 7	22486 /2024	06.03. 2024	WP (C) - 26121 /2022	S.P. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-6	(S ea t No - 24 )

4 0 8	22487 /2024	06.03. 2024	WP (C) - 4183/ 2024	M R ROUTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 13 )
4 0 9	22488 /2024	06.03. 2024	WP (C) - 4707/ 2024	KIRTAN DANG	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
4 1 0	22489 /2024	06.03. 2024	WP (C) - 4608/ 2024	MANAS PATI	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43 )
4 1 1	22490 /2024	06.03. 2024	WP (C) - 4706/ 2024	KIRTAN DANG	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
4 1 2	22491 /2024	06.03. 2024	WP (C) - 4708/ 2024	KIRTAN DANG	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
4 1 3	22492 /2024	06.03. 2024	WP (C) - 4721/ 2024	KIRTAN DANG	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
4 1 4	22493 /2024	06.03. 2024	WP (C) - 4278/ 2024	P.K. PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 27 )
4 1 5	22494 /2024	06.03. 2024	WP (C) - 7362/ 2022	P.K. JENA	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 37 )
4	22495	06.03.	WP (C)	A.K.	C.O	COURT	Order Dtd. 9999-12-31	WRIT	(S

16	/2024	2024	- 4711/ 2024	PANDA	.	NO. 2 OLD		BRANC H-1	ea t No - 1)
417	22496 /2024	06.03. 2024	WP (C) - 4744/ 2024	A.K. PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-1	(S ea t No - 1)
418	22497 /2024	06.03. 2024	WP (C) - 4841/ 2024	M.K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
419	22500 /2024	06.03. 2024	WP (C) - 4854/ 2024	S.K. PARIDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
420	22501 /2024	06.03. 2024	WP (C) - 10956 /2016	DILLIP SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 14 )
421	22502 /2024	06.03. 2024	WP (C) - 4743/ 2024	KRUSHNA CHANDRA RATH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
422	22503 /2024	06.03. 2024	WP (C) - 4740/ 2024	DILLIP SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
423	22504 /2024	06.03. 2024	WP (C) - 4705/ 2024	A.K. PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-1	(S ea t No - 1)
424	22505 /2024	06.03. 2024	WP (C) - 4806/ 2024	N.K. ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t

			2024						No - 11)
4 2 5	22506 /2024	06.03. 2024	WP (C) - 11932 /2021	D.K. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 39 )
4 2 6	22507 /2024	06.03. 2024	WP (C) - 4616/ 2024	C.R. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43 )
4 2 7	22508 /2024	06.03. 2024	WP (C) - 4696/ 2024	T. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43 )
4 2 8	22509 /2024	06.03. 2024	WP (C) - 4533/ 2024	R.K. MEHER	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-7	(S ea t No - 10 )
4 2 9	22510 /2024	06.03. 2024	WP (C) - 4535/ 2024	R.K. MEHER	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-7	(S ea t No - 10 )
4 3 0	22511 /2024	06.03. 2024	WP (C) - 4634/ 2024	R.K. MEHER	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43 )
4 3 1	22512 /2024	06.03. 2024	WP (C) - 4636/ 2024	R.K. MEHER	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43 )

4 3 2	22513 /2024	06.03. 2024	WP (C) - 4642/ 2024	R.K. MEHER	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43 )
4 3 3	22514 /2024	06.03. 2024	WP (C) - 4894/ 2024	N.K. ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
4 3 4	22515 /2024	06.03. 2024	WP (C) - 4885/ 2024	N.K. ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
4 3 5	22516 /2024	06.03. 2024	CMP- 145/2 024	P R SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-7	(S ea t No - 15 )
4 3 6	22517 /2024	06.03. 2024	WP (C) - 4430/ 2024	S.K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-6	(S ea t No - 25 )
4 3 7	22518 /2024	06.03. 2024	RVWPE T- 16/20 24	K N SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-04		(S ea t No - 25 )
4 3 8	22519 /2024	06.03. 2024	WP (C) - 276/2 023	K. PARIDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-01	WRIT BRANC H-1	(S ea t No - 4)
4 3 9	22520 /2024	06.03. 2024	WP (C) - 32933 /2023	S S BISWAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-4	(S ea t No - )

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4 4 0	22521 /2024	06.03. 2024	WP (C) - 4005/ 2024	K.K. PANDA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-2	(S ea t No - 9)
4 4 1	22522 /2024	06.03. 2024	WP (C) - 3040/ 2024	M R SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-6	(S ea t No - 35 )
4 4 2	22523 /2024	06.03. 2024	WP (C) - 4238/ 2024	R.K. MEHER	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-4	(S ea t No - 27 )
4 4 3	22524 /2024	06.03. 2024	WP (C) - 37855 /2023	JUNED KHAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-2	(S ea t No - 45 )
4 4 4	22525 /2024	06.03. 2024	WP (C) - 4240/ 2024	R.K. MEHER	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-4	(S ea t No - 27 )
4 4 5	22526 /2024	06.03. 2024	WP (C) - 4617/ 2024	G. JAYSHIN G	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-8	(S ea t No - 43 )
4 4 6	22527 /2024	06.03. 2024	CRLA- 1270/ 2023	M.R. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-03-05	CRIMI NAL APPEA L	(S ea t No - 9)
4 4 7	22528 /2024	06.03. 2024	CRLA- 157/2 024	P.K. PATRI	C.O .	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No



									- 10 )
4 4 8	22529 /2024	06.03. 2024	CRLA- 772/2 018	S. MOHANTY	C.O .	COURT NO. 24	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 5)
4 4 9	22530 /2024	06.03. 2024	CRLA- 553/2 020	B R MOHANTY	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	CRIMI NAL APPEA L	(S ea t No - 10 )
4 5 0	22531 /2024	06.03. 2024	WP (C) - 9115/ 2018	M. BEHERA	C.O .	COURT NO. 5	Order Dtd. 2024-02-28	WRIT BRANC H-8	(S ea t No - 39 )
4 5 1	22532 /2024	06.03. 2024	CRLMC - 4692/ 2023	P.K. MISHRA	C.O .	COURT NO. 5	Order Dtd. 2024-03-05		(S ea t No - 39 )
4 5 2	22533 /2024	06.03. 2024	CRLMC - 4691/ 2023	P.K. MISHRA	C.O .	COURT NO. 5	Order Dtd. 2024-03-05		(S ea t No - 39 )
4 5 3	22535 /2024	06.03. 2024	WP (C) - 4905/ 2024	SATYAJI T SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38 )
4 5 4	22537 /2024	06.03. 2024	WP (C) - 5000/ 2024	K.P. BEHERA	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38 )
4 5 5	22538 /2024	06.03. 2024	WP (C) -	SATYAJI T SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC	(S ea

5			4779/ 2024					H-1	t No - 1)
4 5 6	22540 /2024	06.03. 2024	WP (C) - 4765/ 2024	SATYAJI T SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
4 5 7	22542 /2024	06.03. 2024	WP (C) - 4747/ 2024	SATYAJI T SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
4 5 8	22543 /2024	06.03. 2024	WP (C) - 4902/ 2024	SATYAJI T SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38 )
4 5 9	22544 /2024	06.03. 2024	WP (C) - 4767/ 2024	SATYAJI T SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
4 6 0	22545 /2024	06.03. 2024	WP (C) - 4996/ 2024	K.P. BEHERA	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38 )
4 6 1	22548 /2024	06.03. 2024	WP (C) - 4834/ 2024	S. SAMAL	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
4 6 2	22550 /2024	06.03. 2024	ABLAP L- 8286/ 2023	P.K. MISHRA	C.O .	COURT NO. 5	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 1)
4 6 3	22552 /2024	06.03. 2024	ABLAP L- 11848 /2023	J. PARDHAN	C.O .	COURT NO. 11	Order Dtd. 2024-03-21	BAIL- 2	(S ea t No

									-8)
464	22553/2024	06.03.2024	ABLAP L-12211/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	BAIL-1	(Seat No - 5)
465	22554/2024	06.03.2024	ABLAP L-13006/2023	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	BAIL-2	(Seat No - 8)
466	22555/2024	06.03.2024	WP (C) - 4840/2024	SATYAJI T SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H-3	(Seat No - 11)
467	22556/2024	06.03.2024	WP (C) - 4836/2024	SATYAJI T SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H-3	(Seat No - 11)
468	22557/2024	06.03.2024	WP (C) - 4781/2024	SATYAJI T SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H-1	(Seat No - 1)
469	22558/2024	06.03.2024	ABLAP L-8286/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	BAIL-1	(Seat No - 1)
470	22559/2024	06.03.2024	WP (C) - 4766/2024	SATYAJI T SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H-1	(Seat No - 1)
471	22560/2024	06.03.2024	WP (C) - 4757/2024	SATYAJI T SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H-1	(Seat No - 1)
4	22561	06.03.	WP (C)	K.P.	C.O.	COURT	Order Dtd. 2024-03-05	WRIT	(S

7 2	/2024	2024	- 4999/ 2024	BEHERA	.	NO. 11		BRANC H-4	ea t No - 38 )
4 7 3	22562 /2024	06.03. 2024	WP (C) - 4615/ 2024	M.D. BISWAL	C.O .	COURT NO. 11	Order Dtd. 2024-03-04	WRIT BRANC H-8	(S ea t No - 43 )
4 7 4	22566 /2024	06.03. 2024	WP (C) - 4855/ 2024	SM SINGH	C.O .	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11 )
4 7 5	22570 /2024	06.03. 2024	BLAPL - 1752/ 2024	T R DAS	C.O .	COURT NO. 9	Order Dtd. 2024-03-06		(S ea t No - 11 )
4 7 6	22574 /2024	06.03. 2024	BLAPL - 873/2 024	ASHOK KUMAR SAHOO	C.O .	COURT NO. 9	Order Dtd. 2024-03-05		(S ea t No - 11 )
4 7 7	22575 /2024	06.03. 2024	BLAPL - 1815/ 2024	ACHYUTA NANDA PATTANA IK	C.O .	COURT NO. 17	Order Dtd. 2024-03-06		(S ea t No - 11 )
4 7 8	22576 /2024	06.03. 2024	BLAPL - 584/2 024	JADUNAT H PRADHAN	C.O .	COURT NO. 17	Order Dtd. 2024-03-04	BAIL- 1	(S ea t No - 6)
4 7 9	22577 /2024	06.03. 2024	WP (C) - 1870/ 2024	ASHOK KUMAR SARANGI	C.O .	COURT NO. 10	Order Dtd. 2024-03-06	WRIT BRANC H-1	(S ea t No - 2)

480	21976/2024	06.03.2024	BLAPL - 1166/2024	RAJAT KUMAR PANDA	GENERAL		Order Dtd. 2024-03-05		(Seat No - 2)
481	21979/2024	06.03.2024	BLAPL - 9241/2023	BASUDEV BARIK	GENERAL		Order Dtd. 2024-03-05	BAIL-1	(Seat No - 6)
482	21981/2024	06.03.2024	BLAPL - 9347/2023	RAJAT KUMAR PANDA	GENERAL		Order Dtd. 2024-03-04	BAIL-2	(Seat No - 11)
483	21983/2024	06.03.2024	BLAPL - 691/2024	NIHAR RANJAN MISHRA	GENERAL		Order Dtd. 2024-03-04	BAIL-2	(Seat No - 12)
484	21988/2024	06.03.2024	WA-1940/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No - 2)
485	21990/2024	06.03.2024	WP (C) - 4756/2024	AMIT PRASAD BOSE	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 1)
486	21992/2024	06.03.2024	WA-44/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No - 7)
487	21997/2024	06.03.2024	WA-217/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No - 5)
488	22000/2024	06.03.2024	WP (C) - 4759/	AMIT PRASAD BOSE	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 1)

			2024						No - 1)
489	22003 /2024	06.03. 2024	WA- 2439/ 2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-03	WRIT APPEAL	(S eat No - 2)
490	22007 /2024	06.03. 2024	WP (C) - 4759/ 2024	AMIT PRASAD BOSE	GEN ERA L		Order Dtd. 2024-03-04	WRIT BRANCH-1	(S eat No - 1)
491	22008 /2024	06.03. 2024	WA- 1772/ 2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-24	WRIT APPEAL	(S eat No - 7)
492	22014 /2024	06.03. 2024	WP (C) - 4760/ 2024	AMIT PRASAD BOSE	GEN ERA L		Order Dtd. 2024-03-04	WRIT BRANCH-1	(S eat No - 1)
493	22016 /2024	06.03. 2024	WA- 1102/ 2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-13	WRIT APPEAL	(S eat No - 1)
494	22027 /2024	06.03. 2024	WA- 1103/ 2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-13	WRIT APPEAL	(S eat No - 1)
495	22031 /2024	06.03. 2024	WA- 213/2 023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-13	WRIT APPEAL	(S eat No - 5)
496	22033 /2024	06.03. 2024	SA- 255/1 993	STATE	GEN ERA L		Order Dtd. 2024-02-16	SECOND APPEAL	(S eat No - 4)
499	22034 /2024	06.03. 2024	WP (C) -	HIRARAM BHOI	GEN ERA L		Judgement Dtd. 2024-03-04	WRIT BRANCH	(S eat

7			4496/ 2024		L			H-6	t No - 25 )
4 9 8	22037 /2024	06.03. 2024	WP (C) - 4771/ 2024	AMIT PRASAD BOSE	GEN ERA L		Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
4 9 9	22042 /2024	06.03. 2024	WP (C) - 4496/ 2024	HIRARAM BHOI	GEN ERA L		Petition	WRIT BRANC H-6	(S ea t No - 25 )
5 0 0	22044 /2024	06.03. 2024	WP (C) - 4771/ 2024	HIRARAM BHOI	GEN ERA L		Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
5 0 1	22045 /2024	06.03. 2024	WP (C) - 4496/ 2024	HIRARAM BHOI	GEN ERA L		Vakalatnama	WRIT BRANC H-6	(S ea t No - 25 )
5 0 2	22047 /2024	06.03. 2024	WP (C) - 4772/ 2024	HIRARAM BHOI	GEN ERA L		Vakalatnama	WRIT BRANC H-1	(S ea t No - 1)
5 0 3	22048 /2024	06.03. 2024	WP (C) - 4800/ 2024	HIRARAM BHOI	GEN ERA L		Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
5 0 4	22051 /2024	06.03. 2024	WP (C) - 4570/ 2024	HIRAM BHOI	GEN ERA L		Petition	WRIT BRANC H-7	(S ea t No - 10 )
5 0 5	22054 /2024	06.03. 2024	WP (C) - 32738	ADHIKAR I CHITTA	GEN ERA L		Order Dtd. 2024-01-12	WRIT BRANC H-2	(S ea t

			/2020	RANJAN DAS					No - 34 )
5 0 6	22055 /2024	06.03. 2024	WP (C) - 4800/ 2024	HIRARAM BHOI	GEN ERA L		Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1) )
5 0 7	22057 /2024	06.03. 2024	WP (C) - 4752/ 2024	HIRARAM BHOI	GEN ERA L		Petition	WRIT BRANC H-1	(S ea t No - 1) )
5 0 8	22058 /2024	06.03. 2024	WP (C) - 32736 /2020	ADHIKAR I CHITTA RANJAN DAS	GEN ERA L		Order Dtd. 2024-01-12	WRIT BRANC H-2	(S ea t No - 34 )
5 0 9	22059 /2024	06.03. 2024	WP (C) - 4570/ 2024	HIRARAM BHOI	GEN ERA L		Vakalatnama	WRIT BRANC H-7	(S ea t No - 10 )
5 1 0	22061 /2024	06.03. 2024	WP (C) - 32731 /2020	ADHIKAR I CHITTA RANJAN DAS	GEN ERA L		Order Dtd. 2024-01-12	WRIT BRANC H-2	(S ea t No - 34 )
5 1 1	22064 /2024	06.03. 2024	WP (C) - 32730 /2020	ADHIKAR I CHITTA RANJAN DAS	GEN ERA L		Order Dtd. 2024-01-12	WRIT BRANC H-2	(S ea t No - 34 )
5 1 2	22068 /2024	06.03. 2024	WP (C) - 18678 /2021	ADHIKAR I CHITTA RANJAN DAS	GEN ERA L		Order Dtd. 2024-01-12	WRIT BRANC H-4	(S ea t No - 17 )
5 1	22069 /2024	06.03. 2024	WP (C) -	HIRARAM BHOI	GEN ERA		Petition	WRIT BRANC	(S ea



3			4683/ 2024		L			H-8	t No - 43 )
5 1 4	22071 /2024	06.03. 2024	LAA- 43/20 23	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-23	FIRST APPEA L	(S ea t No - 3)
5 1 5	22074 /2024	06.03. 2024	WP (C) - 4683/ 2024	HIRARAM BHOI	GEN ERA L		Vakalatnama	WRIT BRANC H-8	(S ea t No - 43 )
5 1 6	22078 /2024	06.03. 2024	SA- 36/19 93	STATE	GEN ERA L		Order Dtd. 2024-02-16	SECON D APPEA L	(S ea t No - 7)
5 1 7	22081 /2024	06.03. 2024	WP (C) - 21268 /2020	HIRARAM BHOI	GEN ERA L		Petition	WRIT BRANC H-7	(S ea t No - 44 )
5 1 8	22083 /2024	06.03. 2024	WP (C) - 4726/ 2024	HIRARAM BHOI	GEN ERA L		Petition	WRIT BRANC H-1	(S ea t No - 1)
5 1 9	22087 /2024	06.03. 2024	WP (C) - 21268 /2020	HIRARAM BHOI	GEN ERA L		Judgement Dtd. 2024-02-26	WRIT BRANC H-7	(S ea t No - 44 )
5 2 0	22090 /2024	06.03. 2024	RSA- 190/2 004	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-08	SECON D APPEA L	(S ea t No - 3)
5 2 1	22092 /2024	06.03. 2024	RVWPE T- 61/20	STATE OF ODISHA	GEN ERA L		Order Dtd. 2024-02-16	CIVIL REVIS ION	(S ea t

			22						No-1)
522	22093/2024	06.03.2024	WP (C) - 4726/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1	(Seat No-1)
523	22096/2024	06.03.2024	LAA-91/2008	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-21	FIRST APPEAL	(Seat No-1)
524	22100/2024	06.03.2024	WP (C) - 4728/2024	HIRARAM BHOI	GENERAL		Petition	WRIT BRANCH-1	(Seat No-1)
525	22103/2024	06.03.2024	WP (C) - 4771/2024	AMIT PRASAD BOSE	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No-1)
526	22106/2024	06.03.2024	WP (C) - 42610/2023	ANIL KUMAR DAS	GENERAL		Order Dtd. 2024-01-09	WRIT BRANCH-7	(Seat No-18)
527	22108/2024	06.03.2024	WP (C) - 4728/2024	HIRARAM BHOI	GENERAL		Vakalatnama	WRIT BRANCH-1	(Seat No-1)
528	22109/2024	06.03.2024	SA-178/1992	JAGESWARI THAKURANI	GENERAL		Order Dtd. 2024-02-05	SECOND APPEAL	(Seat No-4)
529	22111/2024	06.03.2024	WP (C) - 4742/2024	HIRARAM BHOI	GENERAL		Petition	WRIT BRANCH-1	(Seat No-1)
5	22114	06.03.	WP (C)	HIRARAM	GEN		Vakalatnama	WRIT	(S

30	/2024	2024	- 4742/ 2024	BHOI	ERA L			BRANC H-1	ea t No - 1)
531	22120 /2024	06.03. 2024	WP (C) - 4750/ 2024	HIRARAM BHOI	GEN ERA L		Petition	WRIT BRANC H-1	(S ea t No - 1)
532	22125 /2024	06.03. 2024	WP (C) - 4750/ 2024	HIRARAM BHOI	GEN ERA L		Vakalatnama	WRIT BRANC H-1	(S ea t No - 1)
533	22133 /2024	06.03. 2024	WP (C) - 4751/ 2024	HIRARAM BHOI	GEN ERA L		Petition	WRIT BRANC H-1	(S ea t No - 1)
534	22141 /2024	06.03. 2024	WP (C) - 4751/ 2024	HIRARAM BHOI	GEN ERA L		Vakalatnama	WRIT BRANC H-1	(S ea t No - 1)
535	22145 /2024	06.03. 2024	WP (C) - 4752/ 2024	AMIT PRASAD BOSE	GEN ERA L		Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
536	22148 /2024	06.03. 2024	FAO- 240/2 011	M/S.BIS WANATH RATH	GEN ERA L		Order Dtd. 2014-01-08	MISC. APPEA L SEC.	(S ea t No - 8)
537	22168 /2024	06.03. 2024	WP (C) - 4753/ 2024	AMIT PRASAD BOSE	GEN ERA L		Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)
538	22172 /2024	06.03. 2024	WP (C) - 4753/ 2024	AMIT PRASAD BOSE	GEN ERA L		Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 1)

539	22174/2024	06.03.2024	WP (C) - 4755/2024	AMIT PRASAD BOSE	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 1)
540	22177/2024	06.03.2024	WP (C) - 4755/2024	AMIT PRASAD BOSE	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 1)
541	22179/2024	06.03.2024	WP (C) - 4756/2024	AMIT PRASAD BOSE	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 1)
542	22246/2024	06.03.2024	CRLA-164/2019	M/S.ASU TOSH TRIPATHY	GENERAL		Order Dtd. 2024-03-05	CRIMINAL APPEAL	(Seat No - 6)
543	22251/2024	06.03.2024	ABLAP L-795/2024	SOUBHAGYA DASH	GENERAL		Order Dtd. 2024-03-05	BAIL-1	(Seat No - 5)
544	22253/2024	06.03.2024	WP (C) - 4785/2024	SUNIL KUMAR PALAI	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 122)
545	22256/2024	06.03.2024	WP (C) - 18685/2021	ADHIKARI CHITTA RANJAN DAS	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-4	(Seat No - 17)
546	22270/2024	06.03.2024	WP (C) - 25478/2019	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Seat No - 47)
54	22282/2024	06.03.2024	LAA-41/20	SANJAYA KUMAR	GENERAL		Order Dtd. 2024-02-23	FIRST APPEAL	(Seat No - 1)

7			23	BEHERA	L			L	t No - 3)
5 4 8	22283 /2024	06.03. 2024	WA- 1167/ 2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-21	WRIT APPEA L	(S ea t No - 1)
5 4 9	22284 /2024	06.03. 2024	WA- 2723/ 2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-29	WRIT APPEA L	(S ea t No - 1)
5 5 0	22534 /2024	06.03. 2024	LAA- 98/20 13	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-09	FIRST APPEA L	(S ea t No - 8)
5 5 1	22536 /2024	06.03. 2024	LAA- 35/20 23	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-22	FIRST APPEA L	(S ea t No - 3)
5 5 2	22539 /2024	06.03. 2024	SA- 73/19 95	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-20		(S ea t No - 3)
5 5 3	22541 /2024	06.03. 2024	RVWPE T- 320/2 023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-20	CIVIL REVIS ION	(S ea t No - 1)
5 5 4	22546 /2024	06.03. 2024	WP (C) - 34341 /2023	BISWAJI T DAS	GEN ERA L		Order Dtd. 2023-11-13	WRIT BRANC H-3	(S ea t No - 11 )
5 5 5	22547 /2024	06.03. 2024	SA- 102/1 990	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-26		(S ea t No - 11)

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556	22549/2024	06.03.2024	LAA-70/2011	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-26	FIRST APPEAL (Seat No - 7)
557	22551/2024	06.03.2024	WP (C) - 21548/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-25	WRIT BRANCH-3 (Seat No - 12)
558	22563/2024	06.03.2024	SA-170/1991	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-29	SECOND APPEAL (Seat No - 4)
559	22564/2024	06.03.2024	SA-187/1990	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-23	(Seat No - 4)
560	22565/2024	06.03.2024	SA-2/1992	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-23	SECOND APPEAL (Seat No - 7)
561	22567/2024	06.03.2024	CRLMC - 518/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-03-06	CRIMINAL MISC (Seat No - 5)
562	22568/2024	06.03.2024	WP (C) - 5341/2024	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH-8 (Seat No - 29)
563	22569/2024	06.03.2024	RSA-226/2003	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-29	SECOND APPEAL (Seat No - 2)
566	22571/2024	06.03.2024	RSA-453/2	SANJAYA KUMAR	GENERAL		Order Dtd. 2024-02-29	SECOND (Seat

4			017	BEHERA	L			APPEAL	t No - 1)
5 6 5	22572 /2024	06.03. 2024	RSA- 80/20 22	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-03-01	SECON D APPEA L	(S ea t No - 5)
5 6 6	22573 /2024	06.03. 2024	LAA- 36/20 23	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2024-02-22	FIRST APPEA L	(S ea t No - 3)
5 6 7	22046 /2024	06.03. 2024	BLAPL - 11443 /2023	B. P. TUNGA	GEN ERA L		Order Dtd. 2024-02-07	BAIL- 1	(S ea t No - 6)
5 6 8	22052 /2024	06.03. 2024	ABLAP L- 94/20 24	KARMA DAS	GEN ERA L		Order Dtd. 2024-02-26		(S ea t No - 6)
5 6 9	22118 /2024	06.03. 2024	WP (C) - 14128 /2022	J R SAHOO	GEN ERA L		Order Dtd. 2024-02- 21Petition,Annexure,Counter ,Rejoinder,Affidavit,	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
5 7 0	22171 /2024	06.03. 2024	BLAPL - 13070 /2022	SRINIBA SH MOHANTY	GEN ERA L		PetitionAnnexure,Misc.case,	BAIL- 1	(S ea t No - 2)
5 7 1	22176 /2024	06.03. 2024	BLAPL - 13070 /2022	SRINIBA SH MOHANTY	GEN ERA L		Order Dtd. 2023-05-16	BAIL- 1	(S ea t No - 2)
5 7 2	22285 /2024	06.03. 2024	WP (C) - 14618 /2013	S C DASH	GEN ERA L		Order Dtd. 2024-02-23	WRIT BRANC H-5	(S ea t No - 47)

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573	22286/2024	06.03.2024	WP (C) - 27129/2023	M R MALLA	GENERAL		Order Dtd. 2024-02-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 115)
574	22300/2024	06.03.2024	WP (C) - 11030/2018	S. CHOUDHURY	GENERAL		Order Dtd. 2023-07-24	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
575	22302/2024	06.03.2024	WP (C) - 15109/2014	A NANDA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-4	(Seat No - 38)
576	22303/2024	06.03.2024	WP (C) - 22630/2015	A NANDA	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH-2	(Seat No - 9)
577	22304/2024	06.03.2024	WP (C) - 214/2024	S SAHU	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 119)
578	22305/2024	06.03.2024	WP (C) - 193/2024	S SAHU	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 117)
579	22306/2024	06.03.2024	WP (C) - 24831/2013	A NANDA	GENERAL		Order Dtd. 2024-02-05	WRIT BRANCH-4	(Seat No - 17)
580	22307/2024	06.03.2024	WP (C) - 24397/2012	R K BARIK	GENERAL		Order Dtd. 2012-12-20 Petition, Annexure,		(Seat No



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5 8 1	22308 /2024	06.03. 2024	WP (C) - 33621 /2023	M K MOHANTY	GEN ERA L		Order Dtd. 2023-10-30	WRIT BRANC H-4	(S ea t No - 52 )
5 8 2	22309 /2024	06.03. 2024	WA- 1172/ 2022	B K DAS	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPEA L	(S ea t No - 5)
5 8 3	22310 /2024	06.03. 2024	RSA- 577/2 003	P C MOHANTY	GEN ERA L		Judgement Dtd. 2023-12-20	SECON D APPEA L	(S ea t No - 6)
5 8 4	22314 /2024	06.03. 2024	WP (C) - 27973 /2022	D K SAHU	GEN ERA L		Order Dtd. 2022-10-31	WRIT BRANC H-5	(S ea t No - 47 )
5 8 5	22316 /2024	06.03. 2024	RSA- 115/2 023	Y DAS	GEN ERA L		Order Dtd. 2024-01-16	SECON D APPEA L	(S ea t No - 5)
5 8 6	22325 /2024	06.03. 2024	WP (C) - 3438/ 2024	M BEHERA	GEN ERA L		Order Dtd. 2024-02-19	WRIT BRANC H-4	(S ea t No - 46 )
5 8 7	22332 /2024	06.03. 2024	WP (C) - 4158/ 2023	T K NAYAK	GEN ERA L		Order Dtd. 2024-02-28	WRIT BRANC H-2	(S ea t No - 8)
5 8 8	22337 /2024	06.03. 2024	WP (C) - 29013 /2023	J PARIDA	GEN ERA L		Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION	(S ea t No - )

								BENCH -2)	11 1)
5 8 9	22343 /2024	06.03. 2024	WP (C) - 29006 /2023	J PARIDA	GEN ERA L		Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
5 9 0	22345 /2024	06.03. 2024	WP (C) - 26996 /2023	J PARIDA	GEN ERA L		Order Dtd. 2024-02-22	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
5 9 1	22349 /2024	06.03. 2024	WP (C) - 34399 /2023	A PARIDA	GEN ERA L		Order Dtd. 2024-02-15	WRIT BRANC H-3	(S ea t No - 11 )
5 9 2	22350 /2024	06.03. 2024	WP (C) - 15492 /2011	A K JATI	GEN ERA L		Order Dtd. 2024-02-27	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
5 9 3	22366 /2024	06.03. 2024	WP (C) - 2546/ 2024	T K PRAHARA J	GEN ERA L		Order Dtd. 2024-02-13	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
5 9 4	22373 /2024	06.03. 2024	WP (C) - 29362 /2023	J PARIDA	GEN ERA L		Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 4)
5 9 5	22377 /2024	06.03. 2024	WP (C) - 671/2 024	B P PANI	GEN ERA L		Order Dtd. 2024-02-08	WRIT BRANC H-5	(S ea t No - 47 )
5 9	22381 /2024	06.03. 2024	WP (C) -	P K SWAIN	GEN ERA		Entire Order	WRIT BRANC	(S ea

6			14880/2022		L			H (DIVISION BENCH-1)	t No-108)
597	22384/2024	06.03.2024	ABLAP L-1375/2024	S K SINGH	GENERAL		Order Dtd. 2024-02-28	BAIL-2	(Seat No-8)
598	22389/2024	06.03.2024	RSA-133/2008	K K NATH	GENERAL		Order Dtd. 2024-02-07	SECOND APPEAL	(Seat No-3)
599	22396/2024	06.03.2024	CRLMC - 3462/2022	J SAHOO	GENERAL			CRIMINAL MISC	(Seat No-5)
600	22399/2024	06.03.2024	FAO-468/2023	B R SENAPATI	GENERAL		Order Dtd. 2024-02-16	MISC. APPEAL SEC.	(Seat No-8)
601	22422/2024	06.03.2024	WP (C) - 22004/2018	C JOSHI	GENERAL		Judgement Dtd. 2019-11-25	WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
602	22424/2024	06.03.2024	WP (C) - 36508/2022	C JOSHI	GENERAL		Order Dtd. 2024-02-29 Petition, Annexure, Counter, Rejoinder,	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
603	22428/2024	06.03.2024	WP (C) - 11818/2005	CHAKRADHAR JOSHI	GENERAL		Order Dtd. 2007-01-29		(Seat No-113)
604	22498/2024	06.03.2024	WPC (OAC) - 1415/	SUVENDU BARIK	GENERAL		Order Dtd. 2024-02-27	OA Branch	(Seat)

			2018						No - 1)
6 0 5	22499 /2024	06.03. 2024	CRLMP - 199/2 024	SUVENDU BARIK	GEN ERA L		Order Dtd. 2024-02-16	WRIT BRANC H-4	(S ea t No - 17 )

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